NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 38

CP 1498/2019 CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021

CORAM:

MS. ANU JAGMOHAN SINGH	**SHRI H.V. SUBBA RAO**
HON'BLE MEMBER (T)	**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **13.07.2023**

NAME OF THE PARTIES**: -** **ITC LTD & ANR**
V/S
HOTEL LEELA VENTURES LTD & ORS

Rule 11, 241 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard, List this matter on Board on 31.08.2023.

Sd/-	**Sd/-**
ANU JAGMOHAN SINGH	**H.V. SUBBA RAO**
Member (Technical)	**Member (Judicial)**

Jagdish